

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

19

T.C.P No. 200/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Grauer & Well (India) Ltd.
V/s.
ISMT Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|-------------------|----------------------------|--|
| 19 | Utsav Salunke | Advocate for Petitioner |  |
| 19 | B. Gopalakrishnan | Advocate for Respondent |  17/7/17 |

ORDER

TCP No. 200/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 25.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)